

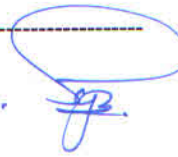

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 265/15	TP 146/17	For Clarification	391 / 394	Southern Hightech Capital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATIP. HAN SPT Legal Associates	Adversely petitioner.	
1)	Prima Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.07.2017.

MEMBER (J)

MEMBER (T)